

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 115 of 2011 &  
IA- 187 of 2011**

**Dated : 2<sup>nd</sup> December, 2011**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of:**

**Reliance Infrastructure Ltd. & Ors. ....Appellant (s)  
Versus**

**Maharashtra Electricity Regulation Comm. & Anr. ... Respondent (s)**

Counsel for the Appellant (s) : Mr. Ramji Srinivasan, Sr. Adv. with  
Mr. Hasan Murtaza

Counsel for the Respondent (s) Mr. Jayant Bhushan, Sr. Adv.  
Mr. Buddy A. Ranganadhan for R.1  
Mr. Hemant Singh & Ms. Shikha Ohri  
for WPCL

**In the matter of:**

**APPEAL No. 143 of 2011 &  
I.A. No. 224 of 2011**

**Vegan Inc. ....Appellant (s)  
Versus**

**Maharashtra Electricity Regulation Comm. & Ors. ... Respondent (s)**

Counsel for the Appellant (s) : Mr. S.B. Upadhyay, Sr. Adv. with  
Mr. Pawan Upadhyay &  
Mr. T. Shishir Rao

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1  
Mr. Hasan Murtaza for R.3  
Mr. Hemant Singh & Ms. Shikha Ohri for Wardha Power

**ORDER**

Heard the learned counsel for the Appellant in Appeal No. 115 of 2011 for some time.

Post the matter for further hearing on **08.12.2011** at 3.00 p.m.

**(V. J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

TS/Ks